

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 241 of 2017 (SZ)

Applicant(s)

Mahendran,
Kattukuppam, Chennai
and 2 others.

Vs.

Respondent(s)

The Union of India, rep. by Secretary,
MoEF & CC, New Delhi and 2 others.

Legal Practitioners for Applicant(s)

Mr. T.K. Ramakumar

Legal practitioners for respondent(s)

Mr. E. Manoharan for R2 & R3

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 28.11.2017</p> <p>Applicant & counsel not present. No representation for respondents. Await acknowledgement of R1 & appearance of R2, R3 & reply call on 05.12.2017 NFA.</p> <p>(Tmt. Meena Satheesh) Registrar</p>